

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-III

Item No.-4

New CA-572/2020

In

765/252/ND/2019

IN THE MATTER OF:

Vasu Crop Science Pvt.Ltd. & Others

Vs.

ROC. Delhi & Haryana

....APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 26.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

: Mr. Mohit Yadav, Advocate

For the OL

:

For the RD

: Ms. Sweety Khattar, AROC for ROC

For the Intervener

:

ORDER

Counsel for the Applicant is present. The AROC is present. It is prayed to list the matter in 765/252/ND/2019 for the purpose of hearing. The Application is **allowed**.

The Registry is directed to list the Appeal 765/252/ND/2019 on 25.11.2020.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit